

7

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) : St Marys Hotels Pvt Ltd + 5 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arvind Pandey Sr. Counsel
for Pushpa Menon
K. Venkatesh Kumar

Counsel for Petitioner K. Venkatesh Kumar

2. Joseph Kodianthara
(For - B. Dhanaraj) Sr. Adv.

Counsel for Res.
R1 - R6



ORDER

Shri P H Arvind Pandian, counsel for petitioner present. Shri Joseph Kodianthara, counsel for respondents present and filed a sealed cover containing the proceedings of the EoGM held on 25.2.2017 in the presence of Hon'ble Mr Justice (Retd) M Ramachandran, who is the Chairman. He also stated that the copy of the proceedings were furnished to both the sides. Counsel for petitioner submitted that he has received only the minutes of the proceedings of EoGM and prayed for certified copies of the proceedings to be issued by the Registry. The Registry is directed to open the sealed cover in the presence of both the counsels and check the documents and issue certified copies of the documents sought by the counsel for petitioner as per procedure. Counsel for respondents filed a letter addressed to R2 by State Bank of Travancore requesting to furnish the number of the old bank account for the purpose of operations as directed by this Tribunal vide order dated 13.2.2017. The old account number is mentioned as 57006165181. Counsel for respondents can give a copy of the order of this Tribunal to the Bank. Time extended at request of counsel for petitioner for obtaining certified copies and for filing objection, if any. Put up on **31.03.2017** at **10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)